

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 361**

Answered on Monday, February 02, 2026/ Magha 13, 1947 (Saka)

Relief to Cyclone Affected Farmers

361. Km. Sudha R:

Will the Minister of FINANCE be pleased to state:

(a) the total value of preliminary losses estimated for Coastal Tamil Nadu due to the effect of cyclone Ditwah along with the number of farmers and farmlands affected;

(b) whether the Government has provided any compensation to the affected farmers or people, if so, the details thereof; and

(c) whether the Government has planned any special loan waivers or subsidies for the affected agricultural areas, if so, the details thereof ?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (c): As per the National Disaster Management Policy, the primary responsibility for disaster management, including undertaking an assessment of the preliminary losses of a natural calamity(ies), rests with the State Governments concerned. The State Governments provide financial relief to the affected people (including farmers) in the event of notified natural calamities from the SDRF, already placed at its disposal, in accordance with approved items and norms of the Government of India (GOI). However, in the event of a disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure.

Based on the recommendations of the Ministry of Home Affairs (MHA), the Ministry of Finance has released an amount of Rs 992.00 crore of central share of State Disaster Response Fund (SDRF) for the F.Y 2025-26 to the State Government of Tamil Nadu to undertake relief measures in the wake of natural calamities including cyclone Ditwah. No proposal for financial assistance for special loan waivers or subsidies of the State Government of Tamil Nadu is pending in this Ministry.
